

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **14.02.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Jeppiar Fishing Harbour Muttom Pvt
Ltd & Anr

MAIN PETITION NUMBER : CP/131(CHE)/2021

(IA/MA) APPLICATION NUMBERS

IA/30(CHE)/2022

ORDER

Ld. Counsel Shri. Ramkumar for the Applicant.

Ld. Counsel Shri. Dominic for the Respondent.

Submissions e-filed by the Respondent. Hard copy given
today. Copy already served on the Applicant.

Arguments on the application heard.

Orders Reserved.

A week time is given to the parties to file written submissions
not exceeding three pages.

Sd/-

VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)